

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 505****DATED : 16/02/2018**

DAY : Friday

Time : 10:30 Hrs

**CORAM:**

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<b><u>SN</u></b> <b><u>o.</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPOND</u></b> <b><u>ENT</u></b>	<b><u>REPRESENTATI</u></b> <b><u>VES</u></b>	<b><u>REMAR</u></b> <b><u>KS</u></b>
<b><u>REGULAR MATTERS</u></b>				
1	ST/86012/2014	GOA INDUSTRIAL DEVELOPMENT CORPORATION <b>-Vs-</b> CCE GOA	B. J. Raichandani, Advocate/DR	
2	ST/86267/2014	INGRAM MICRO (I) LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
3	ST/86353/2014	CCE GOA <b>-Vs-</b> THE GOA INDUSTRIAL DEVELOPMENT CORPORATION	DR/IP	
	ST/CROSS/91106/2 014			
4	ST/87794/2014	JUHU BEACH RESORTS LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	S.S. Gupta, C.A. /DR	
5	ST/87795/2014	JUHU BEACH RESORTS LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	DR/IP	
6	ST/87819/2014	WARTSILA (I) LTD <b>-Vs-</b> COMMISSIONER OF	V. Sridharan, /DR	

		SERVICE TAX MUMBAI-II		
7	ST/87895/2014	VODAFONE ESSAR LTD <b>-Vs-</b> CCE MUMBAI - II	V. Sridharan, /DR	
8	ST/88461/2014	PHOENIX INTERNATIONAL FREIGHT SERVICES PVT LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
9	ST/88545/2014	VODAFONE ESSAR LTD <b>-Vs-</b> COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	
10	ST/88597/2014	JM MHATRE INFRA PVT LTD <b>-Vs-</b> CCE RAIGAD	B. J. Raichandani, Advocate/DR	
11	ST/85005/2015	SKF INDIA LTD <b>-Vs-</b> CCE PUNE I	S.S.Gupta /DR	
12	ST/85006/2015	SKF INDIA LTD <b>-Vs-</b> CCE PUNE I	IP/DR	
13	ST/85645/2015	BG EXPLORATION & PRODUCTION INDIA LTD <b>-Vs-</b> COMMR.SERVICE TAX- VII MUMBAI	IP/DR	Issue Notice
14	ST/85951/2015	SKF INDIA LTD <b>-Vs-</b> CCE PUNE I	IP/DR	
15	ST/85973/2015	HDFC STANDARD LIFE INSURANCE COLTD <b>-Vs-</b> CCE MUMBAI - II	IP/DR	Issue Notice
16	ST/86353/2015	PHOENIX INTERNATIONAL FREIGHT SERVICES PVT LTD <b>-Vs-</b> COMMR.SERVICE TAX- VII MUMBAI	V. Sridharan, /DR	
17	ST/85072/2016	ASP SHIP MANAGEMENT (INDIA) PVT LTD <b>-Vs-</b> COMMR SERVICE TAX- V MUMBAI	IP/DR	
18	ST/85174/2016	INTOX PVT LTD <b>-Vs-</b>	Advaita Legal /DR	

		COMMR SERVICE TAX -I PUNE		
19	ST/87683/2016	TECHNOVA IMAGING SYSTEMS (P) LTD <b>-Vs-</b> COMMISSIONER CCE & ST LTU	IP/DR	

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,  
Assistant Registrar,  
SERVICE TAX DIVISION BENCH,  
CESTAT - Mumbai**